COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 70 OF 2017

Dated: 9th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

DCM Shriram Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Ashwin Ramanathan for

Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Mr. Manoj Kr. Sharma for Mr. Pradeep Misra for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>18.07.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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